

**Central Administrative Tribunal
Principal Bench, New Delhi

**CP No. 343/2015 in
OA No. 3127/2012**

This the 5th day of October, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Sh. Sukhbir Singh
S/o Late Shri Bhim Singh
Aged about 60 years,
Working as PHI in Health Department
South Zone, Green Park, SDMC
R/o 450, Tikri Kalan
New Delhi-110043
2. Sh. Dharam Singh
S/o Shri Rai Singh
Aged about 58 years,
Working as PHI, in Health Department
West Zone, Rajouri Garden, SDMC,
R/o Village & P.O. Bijwasan,
New Delhi-110061
3. Sh. Satya Prakash Saraswat
S/o Late Sh. Shiv Charan Lal Sharma
Aged about 61 years,
Retired as PHI in Health Department,
Central Zone, Lajpat Nagar, SDMC,
R/o B-65, Sadatpur Extn.,
Delhi-110092

... Applicants

(By Advocate: Ms. Pragnya Raoutray)

VERSUS

1. Shri Puneet Goyal,
Commissioner
South Delhi Municipal Corporation
Civic Centre, Asaf Ali Road, New Delhi
2. Dr. N.K. Yadav,
Municipal Health Officer,
South Delhi Municipal Corporation
Civic Centre, Asaf Ali Road,
New Delhi

3. Dr. G.R. Choudhary,
South Delhi Municipal Corporation
Central Zone, Lajpat Nagar,
New Delhi

.....Respondents

(By advocate: Mr. R.K. Jain)

ORDER (ORAL)

By Hon'ble Mr. P.K. Basu, Member (A):-

Learned counsel for the applicant states that revised pension payment for applicant No. 1 has not been issued. It is stated that the respondents have complied with the order of this Tribunal dated 19.11.2014 in respect of applicants No. 2 and 3. Today, the respondents have filed compliance report mentioning that all the arrears have been paid to the first applicant, namely Sukhbir Singh and the Bank has also been informed about the revised pension vide letter No. CA/Pen.(HQ)/2016/D/934 dated 16.08.2016 and it is for the Bank to now pay revised pension to the applicant.

2. We are satisfied that there has been compliance. CP stands closed. Notices issued to contemnors are discharged. No costs.

(Dr. B.A. Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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